

43rd Meeting of the Southern Regional Electricity Board

394. SHRI S. KUMARAN: Will the Minister of ENERGY be pleased to state:

(a) whether the 43rd meeting of the Southern Regional Electricity Board was held at Hyderabad on 25th February, 1976; and

(b) if so, the subjects discussed thereat and with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDHESHWAR PRASAD): (a) Yes, Sir.

(b) The meeting reviewed the power supply position, discussed the question of States with surplus power assisting the deficit States and also considered aspects of operational discipline including provisioning of under-frequency relays. The meeting also reviewed the construction of Inter-State links and also the question of improvement in telecommunication and load despatch facilities in the Region.

12.00 NOON

PAPER LAID ON THE TABLE

The Ministry of Industry and Civil Supplies (Department of Industrial Development) Notification

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAR: Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Ministry of Industry and Civil Supplies (Department of Industrial Development) Notification S.O. No. 141(E), dated the 25th February, 1976, issued under sub-section (1) of section 9 of the Industries (Development and Regulation) Act, 1951. [Placed in Library, See No. LT—10446/76]

Annual Report (1974-75) and Accounts of the National Industrial Development Corporation Limited, New Delhi and Related papers

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): Sir,
8-1 RSS/ND/76

I beg to lay on the Table, under Sub-section (1) of section 619A of the Companies Act 1956, a copy each (in English and Hindi) of the following papers: —

(i) Twentieth Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT. 10447/67 for (i) and (ii)].

Annual Report '26th June, 1974 to 31st March, 1975' and Accounts of the Central Electronic Limbied, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI INDER KUMAR GUJRAL): Sir, I beg to lay on the Table, under sub-Section (1) of Section 619A of the Companies Act, 1956, a copy (in English and Hindi) of the First Annual Report and Accounts of the Central Electronics Limited, New Delhi, for the period from 26th June, 1974 to 31st March, 1975, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT—10448/76].

I. The Indian Police Service (Fixation of cadre Strength) Second Amendment Regulations, 1976

II. The Indian Police Service (Pay) Second Amendment Rules, 1976

III. The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulation, 1976

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services